

1	2	3
67.	Partur	48.00
68.	Basmati Nagar	21.00
69.	Vita	18.00
70.	Manwath	23.00
71.	Mahad	27.00
72.	Kagal	16.00
73.	Ausa	23.50
74.	Dondicha Warwade	35.00
75.	Georai	36.00
76.	Sawantwadi	32.50
77.	Murtijapur	31.50
78.	Shegaon	27.00
79.	Parola	36.00
80.	Tumsar	14.00
81.	Alibagh	8.00
82.	Pulgaon	14.00
83.	Umred	14.00
84.	Vaijapur	14.00
85.	Ichalkaranji	70.00
86.	Wai	30.00
87.	Anjangaon Surji	30.00
88.	Mehkar	30.00
89.	Kalamb	16.00
90.	Daryapur	19.00
91.	Amravati	90.00
92.	Shahada	30.00
93.	Navapur	30.00
94.	Kurundwad	26.00
95.	Sangola	30.00
96.	Ghatanji	16.00
Total		3916.92

Requirement of Wagons in Maharashtra

3390. SHRI GURUDAS KAMAT : Will the Minister of RAILWAYS be pleased to state :

(a) the number of wagons made available for supply of coal to various thermal power plants in Maharashtra during the last three years;

(b) whether these wagons were sufficient to meet the requirement; and

(c) if not, the steps taken/proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PAR-

LIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Daily average number of wagons (in terms of 4-wheelers) made available for supply of coal to various Thermal Power Plants in Maharashtra during the last three years were as under :

Year	Supply
1995-96	2680
1996-97	2990
1997-98	3135

(b) Yes, Sir.

(c) Does not arise.

Closure of Bharat Gold Mine Limited

3391. SHRI ANANT KUMAR HEGDE : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Government are considering the closure of loss making Bharat Gold Mine Limited (BGML) in Kolar in Karnatak; and

(b) if not, the steps taken to make the Company profit making one ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) Bharat Gold Mines Limited (BGML), a Public Sector Undertaking under the administrative control of Department of Mines, is a sick company and is before the Board for Industrial and Financial Reconstruction (BIFR) since 1992. During June, 1997 the Government decided, *inter-alia*, to explore the possibility of rehabilitating BGML through joint venture route by induction of a private co-promoter(s). Accordingly, a Committee was constituted, which has since given its report. The future of BGML will be decided as per the provisions of Sick Industrial Companies (Special Provisions) Act, 1985.

[Translation]

Railway Line between Khurja and Rohtak

3392. PROF. JOGENDRA KAWADE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have completed the survey for regional bye-bass line from Khurja to Rohtak via Palwal-Rewari ;

(b) if so, whether the proposal has been approved; and

(c) if so, the time by which the construction work of the line is likely to be started and completed ?